

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
UNSTARRED QUESTION NO. 2368
ANSWERED ON 07.08.2026

**RAILWAY LEVEL CROSSING ON THIRUKAZHUKUNDRAM-MADURANTAKAM ROAD,
TAMIL NADU**

2368 DR. M. DHANAPAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is aware that the railway level crossing near Melavalampettai on the Thirukazhukundram–Madurantakam Karunguzhi Road in Chengalpattu District, Tamil Nadu, serves as an important link connecting Mahabalipuram with GST Road, provides access to Old Mahabalipuram Road and East Coast Road, and functions as a bypass route to Chennai;
- (b) whether Government has received any proposal for constructing a Road over Bridge (RoB) at the above railway level crossing;
- (c) whether the feasibility of the project has been examined; and
- (d) present status, estimated cost and time frame for execution of the proposed RoB?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): The work for construction of ROB in lieu of LC No.63 at km 78/22–24 between Padalam and Karunguzhi stations on Chennai Egmore–Villupuram section of Chennai Division has been sanctioned at a cost of ₹ 41.50 Cr on cost-sharing basis with State Govt. of Tamilnadu. The work is being executed on dual entity basis i.e. Railway portion by Railways and approaches by State Govt. agency. At present, the work for finalization of alignment has been taken up.

No. of ROB/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-26 (Upto May'26) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-26 (Upto May'26)	14,451 Nos. (814 Nos. in the State of Tamilnadu)

As on 01.06.2026, 4,993 Nos. ROB / RUB works are sanctioned at a cost of approx. ₹ 1,17,492 Cr on Indian Railways including 248 Nos. ROB / RUB works at a cost of approx. ₹ 4952 Cr in the State of Tamilnadu which are at various stages of planning and execution.

In the State of Tamilnadu, 14 Nos. ROBs are delayed on account of the State Govt. The details are as under:

S.No.	Reason	ROBs/RUBs (in No.)
1.	Delay in Land Acquisition by State Govt.	10
2.	Finalization of Alignment by State Govt.	03
3.	NOC for closure from State Govt.	01

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Further, Railways have taken following measures to expedite the progress of work:

- i. Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.
- ii. Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- iii. Standardization of superstructure and substructure drawings for various combinations of span, skewness and width of road on the Railway portion has been done to avoid delays during the design approval. This has been issued in the form of a compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
